



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2025

Starred Question

28th March, 2025

Total Question - 20

To Construct Community Centre

***181 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the foundation stone of Dr. Mangal Sen Community Centre in front of Dhobi Ghat, in which the construction of a Community Centre, a parking and a Library on the top floor was also proposed, is to be laid on Sonipat Road by the Government;
- b) the area of land on which the abovesaid Community Centre is likely to be constructed; and
- c) the reasons for which its construction work has not been started so far togetherwith the time by which its construction work is likely to be started?

To Construct the Peripheral (By-pass) Road

***182 Sh. Kanwar Singh (Mahendragarh):**

Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct Peripheral (by-pass) road around the Mahendergarh City; if so, the details thereof?

To Construct Shopping Complex

***183 Sh. Om Prakash Yadav (Narnaul):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a shopping complex on the land of Old Court Premises of Narnaul City; and

b) if so, the time by which the construction work of the said complex is likely to be started?

To Fulfil the Shortage of Doctors and Testing Machines

***184 Sh. Balram Dangi (Mehem):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that there is a shortage of doctors and testing machines in General Hospital, Meham; and

b) if so, the time by which the doctors are likely to be appointed in the abovesaid hospital alongwith the steps are being taken by the Government to fulfil the shortage of testing machines in the abovesaid hospital?

To Supply Adequate Water in Distributary

***185 Sh. Sunil Satpal Sangwan (Dadri):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether it is a fact that there is scarcity of drinking water in Baund Kalan area of Charkhi Dadri Assembly Constituency due to the acute shortage of water in Dadri distributary; and

b) if so, the time by which the adequate water is being supplied in the

abovesaid distributary so that drinking water may be supplied properly in abovesaid area togetherwith the details thereof?

To Remove the High Tension Wires and Poles

***186 Sh. Umed Singh (Badhra):**

Will the Energy Minister be pleased to state: -

a) the details of the electric poles installed in unsafe/dangerous positions on roads/passages in Badhra Assembly Constituency;

b) whether it is a fact that the gram panchayats have no sufficient fund to bear the expenses to be incurred on shifting of abovesaid electricity poles; and

c) if so, whether there is any proposal under consideration of the Government to bear the expenses for shifting of the abovesaid electricity poles keeping in view of the poor financial position of gram panchayats?

To Open the ITI

***187 Sh. Bhagwan Dass (Nilokheri):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state:-

a) whether there is any proposal under consideration of the Government to open an Industrial Training Institute in village Jamba; and

b) if so, the time by which the administrative approval for said educational institute is likely to be granted?

To Solve the Problem of Polluted Canal Water

***188 Ch. Aftab Ahmed (Nuh):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether it is fact that the polluted canal water is being released in the Gurugram Canal;

b) if so, the efforts are being made by the Government since last ten years to

solve the said problem togetherwith the details thereof; and

c) whether it is also a fact that the polluted canal water in Gurugram Canal is also effecting the environment; if so, the time by which the said problem is likely to be solved by the Government togetherwith the details thereof?

To Solve the Problem of Rainwater Accumulation

***189 Sh. Vinod Bhayana (Hansi):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether it is a fact that during the rainy season rainwater from other villages also accumulated in residential and agricultural area of the villages Dhana Kalan and Rampur of Hansi Assembly Constituency; and

b) if so, whether there is any proposal under consideration of the Government to solve the abovesaid problem togetherwith the time by which it is likely to be solved?

To Regulate Supply of Ration

***190 Sh. Parmod Kumar Vij (Panipat City):**

Will the Minister of State for Food, Civil Supplies and Consumer Affairs be pleased to state: -

a) the number of depots thereupon the action has been taken by the Government after the irregularities were found in distribution of ration in Panipat from 1st April, 2024 till to date togetherwith the details thereof; and

b) the steps taken by the Government for regular supply of ration in order to distribute it to the consumers in single visit togetherwith the details thereof?

The Number of Sanctioned Posts of Teachers

***191 Smt. Shakti Rani Sharma (Kalka):**

Will the School Education Minister be pleased to state: -

a) the number of sanctioned posts of PGT, TGT and JBT teachers

togetherwith the number of teachers presently working against these posts in the schools of the Kalka Assembly Constituency; and

b) the cadre wise and category wise details of the vacancies of teachers in the schools of Kalka Assembly Constituency?

To Develop a Park in Hodal

***192 Sh. Harinder Singh (Hodal):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether any action has been taken by the Urban Local Bodies Department upon the Chief Minister announcement Code -27446 to develop a Park on the Land of Old Bus Stand, Hodal; and

b) if so, the time by which the abovesaid announcement is likely to be completed?

The Numbers of Illegal Houses on the Government Land

***193 Sh. Ram Kumar Kashyap (Indri):**

Will the Irrigation and Water Resources Minister be pleased to state district wise number of residential houses illegally constructed on the Government land of the Irrigation Department in State togetherwith the time from which the abovesaid houses are constructed?

To Metal the Un-metalled Fud (Platform)

***194 Sh. Satpal Jamba (Pundri):**

Will the Agriculture and Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that the fud (platform) of purchase centre on 6 acres of land in village Karora of Pundri Assembly Constituency is un-metalled; and

b) if so, the time by which it is likely to be metalled and extended?

To Construct New Water Tanks

***195 Smt. Manju Choudhary (Nangal Chaudhry):**

Will the Irrigation and Water Resources Minister be pleased to state: -

- a) the number of ponds and water bodies constructed by the Government in the last 10 years in Nangal Chaudhry Assembly Constituency togetherwith the details of amount incurred thereupon;
- b) whether there is any proposal under consideration of the Government to construct new water tanks in Nangal Chaudhry Assembly Constituency; if so, the details thereof; and
- c) if not, the reasons thereof?

Challan on Earth Moving or Lifting of Soil

***196 Sh. Kuldeep Vats (Badli):**

Will the Mines and Geology Minister be pleased to state: -

- a) whether it is a fact that the same challan, which has been imposed on mining of sand, gravel, crusher and stone in State, is also being imposed by the Government on earth moving and lifting of the soil from agricultural land;
- b) whether it is also a fact that the farmers have to take the permission from the Mining Department in order to level their fields for agriculture purposes or have to pay the challan whereas such type of challan has not been imposed on earth moving /levelling in other States i.e. Uttar Pradesh, Punjab and Rajasthan; and
- c) if so, whether there is any proposal under consideration of the Government to remove earth moving/levelling in agricultural fields from the list of Mining Department togetherwith the details thereof?

To Provide Free of Cost Power Connections in Dhanies

***197 Sh. Randhir Panihar (Nalwa):**

Will the Energy Minister be pleased to state: -

- a) whether it is a fact that a large number of people live in Dhanies falling under the Nalwa Assembly Constituency; and

b) whether there is any proposal under consideration of the Government to provide free of cost power connection to economically weak residents of said Dhanies togetherwith the details thereof?

To Construct a By-Pass

***198 Sh. Devender Kadyan (Ganaur):**

Will the Public Works(B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a by-pass in Ganaur; and

b) if so, the time by which its construction work is likely to be started?

To Provide Basic Facilities in Bus Stand

***199 Smt. Geeta Bhukkal (Jhajjar):**

Will the Transport Minister be pleased to state: -

a) whether it is a fact that the new bus stand of Jhajjar is in pitiable condition due to lack of basic facilities;

b) if so, the time by which the problem of water accumulation, heap of filth, lacks of drinking water, toilets, shelter homes and bushes etc. are likely to be solved; and

c) whether there is any proposal under consideration of the Government to utilize the old bus stand premises situated in midst of the Jhajjar City; if so, the details thereof?

To Construct Dussehra Ground

***200 Sh. Nikhil Madaan (Sonipat):**

Will the Urban Local Bodies Minister be pleased to state whether it is a fact that the population of Sonipat Municipal Corporation has crossed 4 lacs and there is no Dussehra Ground; if so, whether there is any proposal under consideration of the Government to construct a Dussehra Ground in Sonipat

City togetherwith the details thereof?
